

**HIGH COURT OF DELHI : NEW DELHI**

No. 4724-4736 /DHC/Gaz/G-1/2019

Dated: 3-9-19

From :

The Registrar General,  
High Court of Delhi,  
New Delhi-110003.



To,

1. The District & Sessions Judge (HQ), Tis Hazari Courts Complex, Delhi.
2. The District & Sessions Judge (East), Karkardooma Courts Complex, Delhi.
3. The District & Sessions Judge (South), Saket Courts Complex, New Delhi.
4. The District & Sessions Judge (Shahdara), Karkardooma Courts Complex, Delhi.
5. The District & Sessions Judge (North-West), Rohini Courts Complex, New Delhi.
6. The District & Sessions Judge (South-West), Dwarka Courts Complex, New Delhi.
7. The District & Sessions Judge (New Delhi), Patiala House Courts, New Delhi.
8. The District & Sessions Judge (North), Rohini Courts Complex, New Delhi.
9. The District & Sessions Judge (South-East), Saket Courts Complex, New Delhi.
10. The District & Sessions Judge (West), Tis Hazari Courts Complex, Delhi.
11. The District & Sessions Judge (North-East), Karkardooma Courts Complex, Delhi.
12. The District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
13. The Principal Judge, Family Courts (HQs), Dwarka Courts Complex, Dwarka, New Delhi.

Sub : Designation of Court of Additional Sessions Judge-02 in each District within the jurisdiction of Delhi as Special Court to try the offences under the Rights of Persons with Disabilities Act, 2016.

Sir/Madam,

I am directed to forward herewith copy of Notification F.No.1/19/2018-Judl./Suptlaw/ 1499-1507 dated 19.08.2019 issued by Addl. Secretary (Law, Justice & L.A.), Govt. of NCT of Delhi, on the above subject, for information and necessary action.

Yours faithfully,

(Krishan Kr. Sharma)  
Joint Registrar (Gazette-I)  
for Registrar General

**OFFICE OF DISTRICT & SESSIONS JUDGE (Hqs) : DELHI**

No. 52585-625 /Rules/Gaz/2019

Dated : 07/09/2019

Copy forwarded along with its enclosures, for information & necessary action to :

1. The Officers of DHJS (Central), Tis Hazari Courts, Delhi.
2. The Sr. AO(J)/AO(J)/Branch Incharge, Admn Branch (I,II&III), General Branch, Filing Section, Tis Hazari Courts, Delhi.
3. The Reader to Ld. District & Sessions Judge (Hqs), Tis Hazari Courts, Delhi.
4. The Website Committee, Tis Hazari Courts, Delhi.
5. The Layers Section for uploading on LAYERS.

(ANKUR JAIN)  
Addl. District Judge/  
Officer Incharge, Judicial Branch (Central)  
For District & Sessions Judge (HQs)

21187

(TO BE PUBLISHED IN DELHI GAZETTE PART-IV EXTRA-ORDINARY)  
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS  
8<sup>th</sup> LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE,  
NEW DELHI-110002

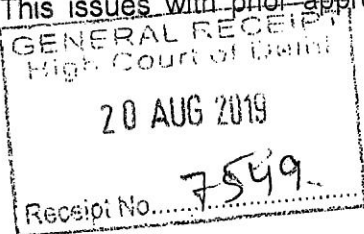
F.No.1/19/2018-Judl./Suptlaw/

Dated August, 2019

**NOTIFICATION**

No.F.1/19/2018-Judl./Suptlaw/ : In pursuance of the provisions of Section 84 of the Rights of Persons with Disabilities Act, 2016, the court of Additional Sessions Judge-02 in each District within the jurisdiction of Delhi is designated as Special Court to try the offences under the Rights of Persons with Disabilities Act, 2016.

This issues with prior approval of Hon'ble Minister (Law), Govt. of NCT of Delhi.



(Lovleen)  
Additional Secretary (Law, Justice & L.A.)

F.No.1/19/2018-Judl./Suptlaw/1499-1507

Dated 19 August, 2019

Copy forwarded for information and necessary action to:

1. Pr. Secretary to Lt. Governor, Govt. of NCT of Delhi, Raj Niwas, Delhi.
2. The Secretary to Hon'ble Minister (Law), Govt. of NCT of Delhi.
3. The Chief Secretary, Govt. of NCT of Delhi, New Delhi.
4. The Registrar General, High Court of Delhi, New Delhi.
5. The State Commissioner for Persons with Disabilities, Govt. of NCT of Delhi.
6. The District & Sessions Judge (HQ), Delhi, Tis Hazari, Delhi.
7. Pr. Secretary, Home Department, Govt. of NCT of Delhi, New Delhi.
8. The Director, Social Welfare Department, Govt. of NCT of Delhi.
9. The Special Secretary (GAD/Coord.), Govt. of NCT of Delhi, in duplicate with Hindi version, for publication in Delhi Gazette.
10. Guard file.

(Lovleen)  
Additional Secretary (Law, Justice & L.A.)

GT

21/18/19

DELHI HIGH COURT  
District Branch  
Dist. 3514  
Date 21/8/19